

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 9th December, 2020

No. HCM/A-72/2015-Estt./ In pursuance of this Registry's Advertisement No. HCM/A-72/2015-Estt./14224 dated 8th October, 2020 and consequent upon interview held on 21st November, 2020 the following persons are selected in order of merit for appointment to the post of Law Assistant for a period of 1 (one) year on contract basis in the pay scale as shown against their names.

Sl. No.	Roll No.	Name	Fixed Remuneration
1.	007	Yendrembam Jeebita Devi	Rs. 13700 (Rs.9300+G. P. Rs.4400)
2.	006	Rubyanka Salam	Rs. 13700 (Rs.9300+G. P. Rs.4400)

They are to collect the offer form from this Registry and submit the same within 2 (two) days from the date of this notification.

Further, the following candidate is kept in the waiting list in order of merit.

Sl. No.	Roll No.	Name
1.	031	Yasmin Khanam

Sd/-
(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/A-72/2015-Estt./ 17343-56

Copy to:-

1. The Secretary (Law), Government of Manipur.
2. The Registrar (Judl.), High Court of Manipur.
3. All Jt. Registrars, High Court of Manipur.
4. All Deputy Registrars, High Court of Manipur.
5. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
6. All the Assistant Registrars/Court Managers/L.R.O. /Sr. Private Secretary, High Court of Manipur.
- ✓ 7. The System Analyst, High Court of Manipur.
- He is requested to upload the same in the Official Website of this Registry.
8. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir, Judge, High Court of Manipur
- for kind information to His Lordship.
9. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, Judge, High Court of Manipur
- for kind information to His Lordship.
10. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, Judge, High Court of Manipur
- for kind information to His Lordship.
11. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur -
for kind information to His Lordship.
12. The Private Secretary to Registrar General, High Court of Manipur.
13. The Person Concerned.
14. Notice Board/Concerned file/Guard File.

A. Guneshwar Sharma
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Imphal, the 9th December, 2020